

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
CP(IB)/60/9/AMR/2020	Resolution Plan approved	9 of IBC	Chevuri Enterprises Vs Sindhura Paper Pvt Ltd
	IA(IBC)/365/2022	66(1) and (2) of IBC	Mr. B. Naga Bhushan, RP of M/s Sindhura Paper Private Limited Vs Mr. Nageswara Rao Paleti & 1 another

ORDER

IA(IBC)/365/2022:

Present: Mr. P. Ramesh Babu, Ld. Counsel for the Applicant

Mr. Teja Bhagawati, Ld. Counsel for R2

Mr. B. Nagabhushan, Applicant/ RP

Heard both the parties. At the request of both the counsel, for filing written submissions within 10 days from today, list the matter on 14.08.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**